

Accelerated Urban Water Supply Programme

2082. SHRI SUDARSHAN AKARAPU: Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) the number of water supply schemes sanctioned and completed, State-wise, under the Accelerated Urban Water Supply Programme (AUWSP) as on the 31st March, 2004;

(b) the amount of Central assistance provided to the States under the scheme as on the 31st March, 2004;

(c) the targets fixed under the scheme during Tenth Five Year Plan; and

(d) whether any performance appraisal of the programme has been conducted to streamline its implementation?

THE MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABIAZAD): (a) and (b) The details of number of towns for which water supply schemes have been approved by this Ministry, number of schemes reported to have been commissioned/partially commissioned by the State implementing Agencies and the Central share released by this Ministry to the States as on 31.3.2004 are given Annexure in the statement (See below).

(c) The physical targets under AUWSP are decided on year to year basis based on the annual allocation. During the first two years of the Tenth Plan, viz., 2002-03 and 2003-04, the target was to cover 100 towns each year and during the current year that is, 2004-05, the tentative target is to cover 200 towns under the programme.

(d) No, Sir However, in order to evaluate the performance of implementation of AUWSP, a study on performance of the projects in 62 towns of 24 States has been awarded in November, 2003 to 4 Research Institutes which are expected to submit their reports shortly

Statement**Centrally Sponsored Accelerated Urban Water Supply Programme
(AUWSP)***(Rs. in lakhs)*

Sl. No.	Name of State	No. of Schemes sanctioned upto 31.3.2004	No. of schemes commissioned/ partially commissioned upto 31.3.2004	Central share released to State as on 31.3.2004
1	2	3	4	5
1.	Andhra Pradesh	22	-	1239.77
2.	Arunachal Pradesh	3	1	427.69
3.	Assam	18	1	1685.06
4.	Bihar	23	3	1112.47
5.	Chhattisgarh	41	14	1589.16
6.	Goa	4	2	176.18
7.	Gujarat	51	11	3035.86
8.	Haryana	34	7	2840.69
9.	Himachal Pradesh	12	7	1201.59
10.	J & K	5	2	600.37
11.	Jharkhand	9	—	745.32
12.	Karnataka	35	23	4620.88
13.	Kerala	10	—	1148.18
14.	Madhya Pradesh	128	32	6452.60
15.	Maharashtra	28	13	3722.86
16.	Manipur	24	5	1349.27
17.	Meghalaya	2	—	290.87
18.	Mizoram	8	7	567.36

1	2	3	4	5
19. Nagaland		2	2	451.40
20. Orissa		28	6	2118.66
21. Punjab		11	9	340.07
22. Rajasthan		61	23	3727.82
23. Sikkim		2	1	225.78
24. Tamil Nadu		62	35	4015.37
25. Tripura		9	2	1113.44
26. Uttar Pradesh		367	149	13325.25
27. Uttaranchal		19	6	1946.37
28. West Bengal		19	4	1338.42
TOTAL:		1037	365	61408.76

Repair of damaged Government quarters

2083. SHRI DARA SINGH CHAUHAN. Will the Minister of URBAN DEVELOPMENT be pleased to state.

(a) whether CPWD has recently awarded a tender for repairing of damaged Government quarters of J and H Block, Kali Bari, New Delhi;

(b) whether it is a fact that inferior quality material has been used and some quarters/Blocks are still in a very dilapidated condition;

(c) if so, details thereof and the expenditure incurred on each tender;

(d) whether any inquiry has been conducted about the material being used for the purpose; and

(e) if so, the action Government propose to take against the authorities?

THE MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD): (a) Yes, Sir. Four different tenders have been awarded.